

Universities to control *Parthenium hysterophoms* weed:—

(i) A list of measures have been recommended to control the weeds. These include:—

- Physical removal of weed soon after the onset of monsoon.
- Foliar spray of 15% common salt solution, spray of 2, 4-D on young plants and Paraquat on matured plants.
- Blanket spray of Parquat and diuron/Atrazine to check the emergence of weed.
- Mobilisation of community efforts.

(ii) Publicity through Akahvani and Doorarhan for weed control measures and distribution of literature on control of weeds.

(iii) Intensification of research efforts for evolving better weed management practices.

[Translation]

Horticulture Schemes

3088. SHRI BALI RAM KASHYAP : Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes being run by the Agriculture Department in the Scheduled tribe areas of Madhya Pradesh for advanced agriculture;

(b) whether several horticulture schemes are facing closure due to paucity of funds;

(c) if so, the step being taken to revive these schemes; and

(d) the time by which the funds are likely to be made available for revival schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The Department of Agriculture & Cooperation are implementing the schemes for integrated development of fruits, vegetables, root and tuber crops, floriculture, mushroom, use of plastics in agriculture, medicinal and aromatic plants, cashewnut and spices in Madhya Pradesh. Allocation under schemes is provided to the State Government of Madhya Pradesh. District-wise allocations are decided by the State Government based on needs and priorities.

(b) to (d) The Government of India released a sum of Rs. 297.66 lakhs during 1997-98 under various horticulture schemes to the Government of Madhya Pradesh. The State Government is reported to have an unspent balance of Rs. 204.19 lakhs as on 1.4.1998. However, fresh allocation of Rs. 665.18 lakhs has been made for the current year. Releases will be based on the utilisation of the funds by the State Government.

NCDC

3089. SHRI KALLAPPA AWADE : Will the PRIME MINISTER be pleased to state:

(a) whether National Co-operative Development Corporation has made any financial provision for share contribution and working capital of spinning mills and co-operative sugar factories;

(b) if so, the amount provided therefor and the names of mills already provided funds under this provision;

(c) whether the Government of Maharashtra is yet to release the amount sanctioned by the NCDC; and

(d) if so, the action taken by the Union Government for early release of sanctioned amount?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (c) The National Cooperative Development Corporation (NCDC) provides investment loan assistance to the State Governments for participation in the equity of cooperative spinning and sugar mills. A provision of Rs. 32.00 crores and Rs. 98.94 crores has been made for assisting cooperative spinning and sugar mills respectively during the current financial year for providing investment loan for new mills and term loan for modernisation/expansion/diversification for the existing mills. No funds have been provided for any cooperative spinning mill so far in 1998-99. The NCDC is not providing working capital assistance. The NCDC has cleared on 19.6.1998 investment loan assistance to the State Government of Karnataka for establishment of one new sugar mill and the State Government of Maharashtra for three existing sugar mills. The details in this regard are given below:

(Rs. in Crores)

| Sl. No. | Name of the Mill | Amount sanctioned |
|---------|--------------------------|-------------------|
| 1. | Ryatar (Karnataka) | 8.92 |
| 2. | Jai Ambika (Maharashtra) | 1.17 |
| 3. | Hutatma (Maharashtra) | 1.17 |
| 4. | Shivajirao (Maharashtra) | 0.90 |
| | | 12.16 |